## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2681

TO BE ANSWERED ON THE 5<sup>TH</sup> AUGUST, 2025/ SRAVANA 14, 1947 (SAKA)

CGHS FACILITIES TO RETIRED CAPF

**†2681.** SHRI AMRA RAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to provide CGHS facility to the serving and retired personnel of Central Armed Police Forces (CAPF) and their families in Sikar;
- (b) if so, by when and if not, the reasons therefor; and
- (c) the time by which the Government proposes to start canteen facility for CAPF in Sikar district and Shekhawati region of Sikar and if not, the reasons therefor?

## **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b): CGHS (Central Government Health Scheme) facilities are available in 80 cities for employees of Central Government including serving & Ex-CAPF personnel. There is also provision for Fixed Medical Allowance (FMA) @ Rs. 1000/- per month or coverage of composite hospital facility of CAPF for those who do not opt for CGHS facility. Serving and Ex-CAPF personnel and their families of Sikar District can also avail CGHS facility from their nearby CGHS dispensary/empanelled Hospital.

(c): At present, total 119 Master Bhandars and 1816 subsidiary Bhandars are functioning for the benefits of serving and retired personnel of CAPFs out of which 04 subsidiary Bhandars are also functioning in Sikar and Shekhawati regions run by State Police/Ex-CAPF welfare association.

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